

Monthly Disposal Statement of Hon'ble President/Members**November, 2019****DELHI BENCH**

NAME	APPEAL DISPOSED
HON'BLE JUSTICE SH. DILIP GUPTA	57
ANIL CHOUDHARY M(J)	69
BIJAY KUMAR M(T)	08
RACHNA GUPTA M(J)	60
C.L.MAHAR M(T)	07
Total	201

MUMBAI BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA M(J)	99
C J MATHEW M(T)	37
S.K.MOHANTY M(J)	72
SANJIV SRIVASTAVA M(T)	33
P.ANJANI KUMAR M(T)	81
AJAY SHARMA M(J)	07
S.K Pati	26
Total	355

CHENNAI BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS M(J)	137
P DINESHA M(J)	53
Total	190

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY M(J)	117

AHMADABAD BENCH

NAME	APPEAL DISPOSED
RAMESH NAIR M(J)	177
RAJU M(T)	15
Total	192

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG M(J)	101

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL M(J)	138

HYDERABAD BENCH

NAME	APPEAL DISPOSED
P. V. SUBBA RAO M(T)	79

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL G. SHAKKARWAR M(T)	24
ARCHNA WADHWA M(J)	96
Total	120

Grand Total:1493 *